

**HIGH COURT OF BOMBAY AT GOA
PORVORIM-GOA**

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **High Court of Bombay at Goa** that on **Thursday, 17th October 2024 and Friday, 18th October 2024 :**

I

The Division Bench comprising of the **Hon'ble the Chief Justice** and the **Hon'ble Shri. Justice B. P. Deshpande** will take up matters pertaining to Division Bench as per the board to be notified separately.

II

On 17th October 2024

The urgent mentioning and placing of matters, if any, pertaining to the Single Bench presided over by the **Hon'ble Shri. Justice B. P. Deshpande** will be allowed before the Single Bench presided over by the **Hon'ble Shri. Justice Valmiki Menezes** after the Division Bench work is over.

III

On 18th October 2024

The urgent mentioning and placing of matters, if any, pertaining to the Single Bench presided over by the **Hon'ble Shri. Justice B. P. Deshpande** will be allowed before the Single Bench presided over by the **Hon'ble Shri. Justice Valmiki Menezes**.

High Court, Appellate Side)
Bombay)
)
Dt : 15th October 2024)

By Order

Sd/-
(H. M. Bhosale)
Registrar (Judicial-I)